

**Central Administrative Tribunal
Principal Bench
New Delhi**

**RA No.66/2019
TA No.24/2012**

This the 13th day of March, 2019

**Hon'ble Mr. Justice Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Subhash Chand Jain
Aged about 66 years,
S/o Late V. C. Jain
R/o 29, Sri Nagar Colony,
Delhi 110 052. Review Applicant.

Versus

1. The Commissioner
North Delhi Municipal Corporation
Erstwhile Municipal Corporation of Delhi
Dr. S. P. M. Civic Centre,
Municipal Headquarter,
J. L. Nehru Marg,
New Delhi 110 092.
2. Commissioner
East Delhi Municipal Corporation
Erstwhile Municipal Corporation of Delhi
415, Udyog Bhawan,
Patparganj, Delhi.
3. The Director (Local Bodies)
Govt. of NCT of Delhi
Urban Development Department
Level-9, Delhi Secretariat,
New Delhi 110 002. Review Respondents.

O R D E R (By Circulation)

Justice L. Narasimha Reddy, Chairman:

The TA is one of the oldest ones and arose out of a Suit filed by the applicant way back in the year 1993. The TA was treated as a first appeal under Section 96 of CPC, and it was

dealt with in accordance with the prescribed procedure. The relevant facts were taken into account.

2. We do not find any basis to entertain the RA. It is accordingly rejected.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/